## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 568/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

DCB Bank V/s.

Citadel Architectural Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
	Nikhil Rajoni ille MIS. V. Deshpande 460 for Petitioner	4 10000	Rejow

## ORDER TCP 568/I&BC/MB/MAH/2017

Learned Representatives of both sides are present. Adjourned to 04.01.2018.

Sd

## BHASKARA PANTULA MOHAN

Member(Judicial) Date : 19.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)